

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

**Original Application No.180/00611/2019**

Thursday, this the 14<sup>th</sup> day of November, 2019

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

C.V. Rajan, Aged 57  
S/o. C.V. Chathukutty,  
Deputy Conservator of Forest (Non-cadre) (Retired)  
Divisional Forest Office, Flying Squad Division, Kannur.  
Residing at Karthika, Edachovva, Post Chovva – 670 006. ....Applicant

**(By Advocate – Mr.P.V.Mohan)**

**v e r s u s**

1. Union of India, represented by the Secretary,  
Ministry of Environment, Forest and Climate Change,  
Indira Paryavaran Bhavan, 6<sup>th</sup> Floor Prithivi Block,  
Jorbag Road Aligng, New Delhi – 110 001.
2. State of Kerala, represented by Chief Secretary,  
Government of Kerala, Thiruvananthapuram – 695 001.
3. Union Public Service Commission,  
represented by its Secretary,  
Shajahan Road, New Delhi – 110 001.
4. Selection Committee,  
For Selection to the Indian Forest Service,  
Constituted under Regulation 3 of IFS,  
(Appointment by Promotion), Regulation 1966,  
represented by its Chairman,  
Union Public Service Commission,  
Shajahan Road, New Dlehi – 110 001. ....Respondents

**(By Advocates - Mr. Rajesh Sukumaran, ACGSC [R1], Mr. M. Rajeev,  
GP [R2] & Mr. Thomas Mathew Nellimootttil, Sr. PCGC [R3&4])**

This application having been heard on 14<sup>th</sup> November 2019, the Tribunal on the same delivered the following :

**ORDER (ORAL)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

The prayer in the Original Application is for forwarding the proposal for selection and appointment to the Indian Forest Service, Kerala Cadre, under promotion quota from State Forest Service for two vacancies determined for the year 2018. Government of Kerala, i.e, respondent no.2, are required to forward the proposal to respondent nos.3 and 4, to facilitate convening of the Selection Committee Meeting.

2. It is seen from the reply statement of the second respondent that they have forwarded proposal including the names and service details of officers forming the zone of consideration for selection to the Indian Forest Service for 2018 vacancies (Annexure R2(a) refers) which includes the name of the applicant also at serial no.7.

3. Mr.Thomas Mathew Nellimoottil, learned Nodal Counsel for the UPSC submitted that the Selection Committee Meeting for the year 2016 and 2017 had taken place on 4.10.2019 and final notification including the names of selected candidates is expected shortly. The proposal received from the Government of Kerala for the year 2018 vacancies had been returned to the State Government for fresh submission **after** the notification of the select list of 2016 and 2017 is issued.

.3.

4. We feel that the Original Application can be disposed of at this stage by directing respondent no.2 to forward the names of eligible officers for constituting the zone of consideration for selection to the 2018 vacancies as soon as the select list for 2016 and 2017 is notified. Ordered accordingly.

5. The Original Application is disposed of as above. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

1. **Annexure A-1** – True copy of the GO(Rt) No. 343/07/F&WLD dated 18.6.2007 issued by Additional Secretary.
2. **Annexure A-2** – True copy of the GO(Ms) No. 50/2016/F&WLD dated 30.12.2016 along with extract seniority list of Assistant Conservator of Forests as on 1.1.2016 issued by Additional Chief Secretary.
3. **Annexure A-3** – True copy of the proceeding No. IFS I-1386/2018 dated 29.10.2018 issued by Head of Forest Force.
4. **Annexure A-4** - True copy of the order in O.A No.180/00279/2019 dated 12.4.2019.
5. Annexure R2(a) - Letter No.2380563/AIS-CI/2018/GAD dated 29.9.2019
6. Annexure R2(b) - Letter No.2380563/AIS-CI/2018/GAD dated 29.9.2019.

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